

Regarding Need to release the delayed grants to local civic bodies in Maharashtra under 15th Finance Commission- Laid

SHRI RAJABHAU PARAG PRAKASH WAJE (NASHIK): I wish to draw the attention of the Government to the urgent need for addressing the severe financial crisis faced by local bodies across Maharashtra due to the non-release of grants under the 15th Finance Commission. Credible reports indicate that these grants were not released because elections to Municipal Corporations, Councils, and Panchayats got delayed for over three years. It is understood that the term of 15th Finance Commission will end on 31/03/2026 and therefore it is important that the local bodies utilize the funds by 31/03/2026. However, in absence of the funds, the grassroot development works are getting hampered. Given the critical role these grants play in maintaining essential civic services and local development, I urge the Government to take immediate steps to release the grants as the Hon'ble Supreme Court has ruled in favor of conducting elections. Therefore, it is requested that the grants due to the local bodies in Maharashtra be released without any further delay.